GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:1565
ANSWERED ON:04.03.2011
COMPLAINTS AGAINST BANKS
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Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has received complaints against Public and Private Sector Banks pertaining to the theft of cheques from cheque drop boxes and oilier deficiency in services during the last three years and the current year;
- (b) if .so. the details thereof, bank-wise and the reasons therefor;
- (c) wherlier the Government has imposed any penalty on the erring banks for such deficiency in services and refunded the amount lost by the depositors in such cases during the same period;
- (d) if so. the details thereof, bank-wise and if not. the reasons therefor: and
- (e) the corrective steps taken/being taken by the Government in this direction?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAN MEENA)

(a) to (e):- Reserve Bank of India (RBI) have informed that during the last three years certain incidents of theft / robberies at Automated feller Machines (ATMs) (Cheque drop Box) have occurred during the last three years as reported by Public and Private Sector banks. The details of such incidents are as under:

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Name of Bank No. of incidents Amount involved (In. Rs. Lakhs)

1 State Bank of India 07 8.49

2 State Bank of Bikaner& Jaipur 01 23.79

3 Canara Bank 01 0.00

4 Federal bank Ltd. 03 0.00

5 ING Vysya bank Ltd. 01 0.00

6 Axis Bank Ltd. 13 4.08
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7 Indus Ind Bank Ltd. 04 0.00
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8 Citibank NA 03 0.06

9 IDBI Bank Ltd. 05 5.86

Total 38 42.28

Banking Ombudsman Scheme 2006 specifies 27 grounds of complaint on which a person may file a complaint with the Banking Ombudsman.

Regarding complaints on other deficiency in services, the data on complaints received by Banking Ombudsman Office all over

India is as follows:

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Year No. of Complaints received (other deficiency in services)
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2007-08 47887

2008-09 69117

2009-10 79266

July 2010-February2011 47271

Bank wise statement of complaints on other deficiencies are as under:-

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No. of No. of No. of No. of Complaints Complaints Complaints Complaints 01-07-10 to 01-07-09 to 01-07-08 to 01-07-07 to 28-02-11 30-06-10 30-06-09 30-06-08
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1 Nationalised Banks 13274 19096 14974 12163

2 SBI Associates 12948 20524 18167 13531

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3 Private banks 11822 22507 21982 13950
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4 Foreign Banks 4957 11293 11700 6122

5 SCBs/ RRBs/ others 4270 5846 2294 2121

Total 47271 79266 69117 47887

RBI has also issued circulars to banks on security arrangements from time to time advising them to be more vigilant, tighten up security arrangements and take preventive action against robberies/ dacoities in their branches.

To prevent mishandling of instruments by unauthorised persons, banks have advised the customers to write the name, Telephone number on the reverse of the cheque, since it would not be possible to provide acknowledgement for cheque dropped in boxes.